

(b) 281 primary health centres (including 37 of State pattern) have so far been established in Gujarat. It is proposed to open 6 primary health centres during 1967-68.

Irrigation and Power Schemes in Gujarat

4680 **Shri Narendra Singh Mahida:** Will the Minister of Irrigation and Power be pleased to state

(a) the amount of the assistance being provided by the Centre to the Gujarat State for implementing their power and irrigation schemes during the Fourth Plan and

(b) the details of the schemes for which the aid is being given?

The Minister of Irrigation and Power (Dr. K. L. Rao) (a) and (b) No earmarked Central assistance is being given for any irrigation or power project in Gujarat. The expenditure on these schemes is met from the overall resources for the Plan—State resources supplemented by Central assistance for plan schemes as a whole. The Fourth Plan has yet to be finalised.

Enquiry Committee for Backward Districts in Gujarat

4681 **Shri Narendra Singh Mahida:** Will the Minister of Planning be pleased to state

(a) whether there is any proposal under the consideration of the Planning Commission to appoint an Enquiry Committee to look into the backwardness of Districts of Panchmahals, Banaskantha Sabarkantha etc in Gujarat on the pattern of the Patel Commission for Eastern districts of U.P.,

(b) if so the details thereof and when the Committee is expected to be set up, and

(c) if not, the reason therefor?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Anoka Mehta): (a) No, Sir.

(b) Does not arise

(c) On the basis of prescribed indicators of regional development the State Government have identified a few blocks in 13 districts including 3 districts of Panchmahals, Banaskantha and Sabarkantha as most backward requiring accelerated development in the Fourth Five Year Plan. Attention is also invited to reply given to Unstarred Question No 230 on March 30 1967. Further it is primarily for the State Government to initiate enquiries as to the special development of any particular region within the State.

Assistance for Major and Medium Irrigation Projects in Goa

4682 **Shri Shinkre:** Will the Minister of Irrigation and Power be pleased to state

(a) whether the Government of the Union Territory of Goa Daman and Diu have approached the Central Government for the sanction of financial assistance for some of their major and medium irrigation projects in Goa and

(b) if so the names and details of those projects?

The Minister of Irrigation and Power (Dr. K. L. Rao) (a) No

(b) Does not arise

Rent of Government Offices in Goa

4683 **Shri Shinkre:** Will the Minister of Works, Housing and Supply be pleased to state

(a) the Department-wise expenditure incurred in 1966-67 on rentals of all the Central Government Offices in Goa, functioning in private-owned buildings,

(b) whether rent-fixing about certain office-premises in Panaji has been criticised in Goa,

(c) whether Government propose to entrust some senior officer to go through all the cases of rent-fixing in Goa, and

(d) whether Government propose to finalise some project for a spacious Government-owned building where all officers can function?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) to (d) The details are being collected and the information will be laid on the Table of the Lok Sabha

Quality of Fertilizers

4684 Shri K M Madhukar:
Shri Ramavatar Shastri:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that fertilizers like Triple Superphosphate or Calcium Nitrate being manufactured in our country are of inferior quality as compared to similar varieties being imported from foreign countries, and

(b) if so, the action Government propose to take to improve the quality?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Baghuramiah): (a) At present, Triple Superphosphate is not produced in the country. The Calcium Ammonium Nitrate that is produced in the country contains 20.5 per cent of nitrogen as against 28 per cent in similar fertilizer imported from foreign countries in recent years

(b) Attempts are being made at the Nangal Factory to increase the nitrogen content as much as possible con-

sistently with other factors such as hygroscopicity and convenience for storage and transport in our conditions

चांदी का चोरी छिपे व्यापार

4685. श्री क० मि० मधुकर :
श्री रामावतार शास्त्री :

क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि चोरी छिपे लाई गई चांदी की मात्रा खले नींग पर आयात की जान वाला चांदी की मात्रा में बहुत अधिक है तथा मरगवार का सीमाशुल्क विभाग इसे पकड़ने में असमर्थ है ,

(ख) क्या मरगवार का विभाग चांदी की तन्त्रों को रोकने के लिये कोई कारगर उपाय करने का है , और

(ग) यदि हाँ, तो तत्सम्बन्धी व्यापार क्या है ?

उप-प्रधान मंत्री तथा बिस्व मंत्री (श्री मोरारजी देसाई): (क) से (ग) सरकार के पास उपलब्ध सूचना के अनुसार चांदी एक ऐसी वस्तु है जो अब कुछ समय से चोरी-छिपे रूप में देश के अन्दर लाने के बजाय देश में बाहर भेजी जा रही है। वर्ष 1966 में बैंध रूप से आयात की गई चांदी की मिल्लिया तथा छोटी की कुल मात्रा 207 किलोग्राम थी परन्तु उसी वर्ष चोरी छिपे रूप में देश में बाहर ले जाने की कोशिश करने के अपराध में सीमाशुल्क अधिकारियों ने लगभग 19450 किलोग्राम चांदी पकड़ी। उपर्युक्त स्थिति की दृष्टि से चोरी छिपे तरीके से भारत के अन्दर लाई जाती चांदी को रोकने के लिये विशेष कार्यवाही करने का प्रयत्न ही नती उठता।